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12.06 hrs.

Representation of the People (Second Amendment) Bill,2003

Title: Introduction of the Representation of the People (Second Amendment) Bill, 2003 and laid a statement regarding the Representation of the People (Amendment) Ordinance, 2003 (No. 5 of 2003).

भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री संतो कुमार गंगवार) : अध्यक्ष महोदय, श्री अरुण जेटली जी राज्य सभा में हैं। मैं उनकी ओर से प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व अधिनियम, 1950 तथा लोक प्रतिनिधित्व अधिनियम, 1951 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951. "

The motion was adopted.

श्री संतो कुमार गंगवार : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

12.07 hrs.

STATEMENT RE: REPRESENTATION OF THE PEOPLE (AMENDMENT) ORDINANCE – LAID

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Representation of the People (Amendment) Ordinance, 2003 (No.5 of 2003).

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 8.12.2003.